

beggar homes in the critical areas in the country. The point is that with the resources at our disposal we could not even start one home.

SHRI D. C. SHARMA : I think it is not possible to eradicate beggary in any country of the world. (*Interruption*). I have seen beggars even in the Soviet Union. I submit respectfully that it is not possible to eradicate beggary from any country of the world. Since it is so, may I ask the hon. Minister whether he has thought of imposing some kind of cess on the inhabitants of India so that more beggars' homes can be established and no beggar, whether able-bodied or diseased, is able to go about and give a very wrong impression of our country ?

SHRI ASOKA MEHTA : Levying a cess is a privilege of my hon. colleague.

SHRI HEM BARUA : Wherever there are Hindu temples there are monkeys and wherever there are places of pilgrimage in India there are beggars, and some of these beggars are diseased persons and they produce children also. By producing children, they rather help the spread of the disease. (*Interruption*). To produce children is a fundamental right. In this context, may I know whether Shri Asoka Mehta has ever discussed with Dr. Chandrasekhar if these beggars who are diseased persons and who produce children can be completely sterilised ?

SHRI ASOKA MEHTA : It is a very valuable suggestion for action and I could pass it on to the Health Minister.

Gujarat Refinery

*1654. **SHRI PREM CHAND VERMA :** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that there was delay in commissioning of the various units of Gujarat Refinery ranging from one year to one year and four months ;

(b) whether it is also a fact that large extra expenditure was incurred on experts and idle labour because of this delay ;

(c) if so, the circumstances which resulted in this long delay and the loss suffered to extra expenditure : and

(d) the loss suffered on account of this delay in terms of production and the persons responsible for it ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : (a) Yes, Sir.

(b) No, Sir. Whenever work had to be slowed down in one portion of the refinery because of delays, the personnel, including experts and labour, were generally deployed on other units in which construction had not been so interrupted. Despite the delays there was, therefore, no increase in the total cost of the project.

(c) The delay in the commissioning of various units of the refinery was due to delays in the receipt of detailed working drawings for certain units, of equipment especially for the Catalytic Reforming unit, occasional strikes by construction workers, and delay in the construction of the railway siding due to pendency of a writ application by the landowners.

(d) The losses suffered on account of the delay in the commissioning of the Refinery raise considerations of a complex nature including aspects such as the non-utilisation of indigenous crude oil, the levels at which the refinery could have operated consistently with the demand from time to time and the continuance of imports of deficit products. These cannot be evaluated properly in money terms. Further, in the circumstances in which the delay took place, no individuals can be held responsible for the losses sustained.

श्री प्रेमचन्द वर्मा : मन्त्री महोदय ने जो उत्तर दिया है उस में उन्होंने असली प्रश्न को छोड़ दिया है। मैं ज़माना चाहता हूँ कि क्या यह दुस्त नहीं है कि गुजरात रिफ़ाइनरी का बर्थल पानर स्टेसन और दूसरे यूनिट जो सन् 1964 में तैयार होने थे वे 1966 में जा कर तैयार हुए और क्या यह भी दुस्त नहीं है कि इस कारण से 41 क्विन्टी क्विन्सनों को एक महीने से लेकर एक साल तक रोकने रखना पड़ा किन्तु की-बकह से उनको 3 लाख 22 हजार रुपया अधिक देना पड़ा ? इसका प्रमाण प्रच्यक्ष

महोदय यह रिपोर्ट है। इन्होंने यह कहा है कि ऐसी कोई बात नहीं हुई है। लेकिन ग्राडिटर जनरल ने अपनी रिपोर्ट में यह कहा है कि 3 लाख 22 हजार रुपया इस मामले में अधिक दिया गया है। मैं जानना चाहता हूँ कि क्या 3 लाख 22 हजार रुपया इस तरह से फालतू खर्च नहीं करना पड़ा है ? मैं जानना चाहता हूँ कि क्या सरकार ने उन कारणों की जांच की है जिस की वजह से प्राजैक्ट रिपोर्ट के अनुसार यह प्राजैक्ट तैयार नहीं हो सका है, यदि हाँ तो उसकी तफसील क्या है और यदि नहीं तो क्यों नहीं ?

SHRI RAGHU RAMAIAH : I have already explained and I have admitted that there has been delay both in regard to the first million unit and the second million unit. The reason was there was a delay in the arrival of drawings from the Soviet Union. Also, the equipment was delayed. The project report contemplated a certain date ; these things did not arrive by that time ; they came latter. Therefore there was delay. Now, the staff was being utilised. Where there is no work, then the staff is utilised for the other portion where there is work. I have already explained that. About the other imponderables, I have already mentioned it in item (d) of the answer. Nobody denies that there has been some loss, but it is difficult to evaluate it in its entirety.

श्री प्रेम चन्द वर्मा : एकतुअली यह ग्राडिटर रिपोर्ट में है कि 3 लाख 22 हजार रुपया अधिक देना पड़ता है।

मैं दूसरा प्रश्न करता हूँ। क्या यह दुस्त है कि रिफाइनरी और दूसरी पैट्रो कैमिकल्स कम्प्लेक्स प्राजैक्ट रिपोर्ट के मुताबिक 1967 तक तैयार होनी थी लेकिन कोई भी समय पर तैयार नहीं हो सकी ? मैं जानना चाहता हूँ कि इस बारे में सरकार ने क्या कोई जांच की है ? यदि की है तो जो कमियां पाई गई हैं और जो तछुर्बा हुआ है, उसे फायदा उठाने के लिए सरकार ने आइंदा के लिए कौन सी

ऐसी नीति निर्धारित की है जिससे इस बक चल रहे प्राजैक्ट्स और नए शुरू होने वाले प्राजैक्ट्स प्राजैक्ट रिपोर्ट के मुताबिक तैयार हो सकें, उनके समय पर तैयार होने की देश को गारंटी मिल सके ? यदि नीति निर्धारित की है तो उसकी बड़ी-बड़ी और खास-खास कौन-कौन सी बातें हैं ? क्या मन्त्री महोदय उन बातों पर प्रकाश डालेंगे ?

THE MINISTER OF PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA) : Very often difficulties arise because of foreign exchange. One can never be sure when we will get the necessary foreign exchange. Then also, very often we have to get equipment from foreign countries on credit and they may not be able to adhere to the delivery dates that have been indicated. These are not matters completely under our control. Therefore, I have always said that it is very difficult to give a firm date in advance ; we will try to do the best we can.

SHRI S. C. SAMANTA : The hon. Minister admitted that there was a delay of more than one year and four months. I would like to know whether any foreign experts have been involved in this and whether they would get any extra foreign exchange.

SHRI RAGHU RAMAIAH : I have explained that the delay was due to the fact that the drawings were not received in time from the Soviet Union and also the equipment. That was the cause for the delay.

SHRI S. C. SAMANTA : I asked about the foreign experts.

SHRI RAGHU RAMAIAH : About foreign experts, whoever was there was being utilised in other sectors.

SHRI M. B. RANA : When the Government is thinking of expanding this refinery, would there be the same kind of delay, or, are they now getting the equipment necessary for the expansion ?

SHRI ASOKA MEHTA : As far as this expansion is concerned, it is under way and I do not think there will be any particular delay.

SHRI MANUBHAI PATEL : As far as the delay in the project so far is concerned, it has been dealt with. But regarding naphtha cracker, a part of the petrochemical complex, is there any delay, or may I know it will be commissioned according to schedule? Secondly, due to the shortage of gas cylinders, that programme has also been delayed, but as an alternate programme, the refinery has made proposal to supply liquid gas to the nearby cities and towns by pipeline, for example, to Baroda. May I know whether this will also be delayed. Thirdly, what is the progress of the petrochemical complex? Is it going according to schedule?

SHRI RAGHU RAMAIAH : The contracts relating to the aromatic project and other allied projects are ready and would be signed shortly.

SHRI MANUBHAI PATEL : Liquid gas to be supplied by pipeline.

SHRI RAGHU RAMAIAH : I have to look into it.

यूनेस्को के दिल्ली स्थित कार्यालय के अधिकारियों द्वारा सीमा शुल्क का अपबन्धन

1657. श्री अशु लिमये : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को यूनेस्को के दिल्ली स्थित कार्यालय के कर्मचारियों से एक पत्र प्राप्त हुआ है जिसमें कहा गया है कि इस कार्यालय के अधिकारी कार्यालय के नाम में अपने निजी प्रयोग के लिये वस्तुएं आयात करते हैं और इस प्रकार सीमा शुल्क का अपबन्धन करते हैं;

(ख) क्या यह सच है कि उक्त कार्यालय में उप प्रमुख अधिकारी कुमारी रोश ने, जो शीघ्र ही विदेश जा रही हैं, सीमा शुल्क दिये बिना अपने निजी प्रयोग के लिये कार्यालय के नाम में हांगकांग से एक टेप-रिकार्डर का आयात किया था ;

(ग) क्या यह सच है कि उक्त कार्यालय के भूतपूर्व मुख्य अधिकारी ने, जो इस समय मास्को में हैं, सीमा शुल्क दिये बिना टायर आयात किये थे तथा दो पोर्टेबल टाइप-राइटर भी आयात किये थे, जो वे अपने साथ ले गये; और

(घ) यदि हां, तो सीमा शुल्क के इस प्रकार अपबन्धन के विरुद्ध सरकार द्वारा क्या कार्यवाही की गई है और यदि कोई कार्यवाही नहीं की गई, तो उसके क्या कारण हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री कृष्ण चन्द्र पन्त) : (क) संयुक्त राष्ट्र शैक्षणिक, वैज्ञानिक तथा सांस्कृतिक संगठन (यूनेस्को) के दिल्ली कार्यालय के एक भूतपूर्व कर्मचारी से सरकार को एक पत्र मिला है जिसमें शिकायत की गई है कि उक्त संगठन के कार्यालय के कुछ अधिकारियों ने कुछ वस्तुओं का आयात यूनेस्को मिशन के अधिकृत प्रयोग के लिए किया, जबकि वस्तुएं उनके व्यक्तिगत इस्तेमाल के लिये थीं ;

(ख) यूनेस्को मिशन ने अपने अधिकृत प्रयोग के लिए हांगकांग से एक टेप-रिकार्डर मंगवाया था जिसके सीमा-शुल्क के छूट-पत्र पर मिशन की उप प्रमुख अधिकारी कुमारी रोडच ने, मिशन के प्रमुख अधिकारी का काम करने के दौरान हस्ताक्षर किये थे ।

(ग) यूनेस्को मिशन द्वारा अपने अधिकृत प्रयोग के लिये दो पोर्टेबल टाइप राइटर आयात किये थे जिनके सीमा-शुल्क छूट-पत्र पर मिशन के भूतपूर्व प्रमुख द्वारा हस्ताक्षर किये गये थे । यह पता लगाना सम्भव नहीं हो सका है कि मिशन के भूतपूर्व प्रमुख के हस्ताक्षर वाले सीमा-शुल्क छूट-पत्र के आधार पर टायरों का आयात किया गया था । यह कहना भी सम्भव नहीं है कि क्या मिशन का उक्त प्रमुख जो इस समय मास्को में है, इनमें से कोई वस्तुएं अपने साथ लेता गया है; और

(घ) चूंकि ये वस्तुएं मिशन के अधिकृत प्रयोग के लिये आयात की गयी थीं, इसलिये